GOVERNMENT OF INDIA
TRADE MARKS REGISTRY
CHENNAI-32

No: TMR/ADMN/E/

Dated the 30th October 2012

CIRCULAR

It is hereby informed that the opposition hearings fixed on 30th October 2012 stands adjourned due to administrative reasons. Fresh Hearing date will be intimated later.

( V. NATARAJAN )
DEPUTY REGISTRAR OF TRADE MARKS
HEAD OF OFFICE

To

1. Notice board
CIRCULAR

It is hereby informed that all the opposition hearings fixed on 24th, 25th and 26th of September 2012 stands adjourned/postponed due to administrative reasons. Fresh Hearing Dates will be intimated later.

V. Natarajan

(V. Natarajan)
DEPUTY REGISTRAR OF TRADE MARKS
HEAD OF OFFICE

To
1) All sections
2) Notice board

[Signatures]